

15.45 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 75, etc.).

SHRI G.M. BANATWALLA (PONNANI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI G.M. BANATWALLA : *I introduce the Bill.*

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